

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1269 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 12th December, 2017

The following Civil Judges (Entry Level) as mentioned in column No. (2) of the table below, are hereby promoted and appointed to the post of Senior Civil Judge and consequently are transferred from the place, as specified in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office (s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Amit Jindal, Civil Judge Class-II	Bacheli	Janjgir	Janjgir-Champa	II Civil Judge Class-I
2.	Ku. Parul Shrivastava, Civil Judge Class-II	Kharsiya	Baloda-Bazar	Baloda-Bazar	II Civil Judge Class-I
3.	Shri Sarv Vijay Agrawal, VI Civil Judge Class-II & Special Railway Magistrate	Raipur	Raipur	Raipur	V Civil Judge Class-I & Special Railway Magistrate
4.	Shri Tajuddin Asif, II Civil Judge Class-II	Bilaspur	Bilaspur	Bilaspur	III Civil Judge Class-I
5.	Smt. Ganga Patel, Civil Judge Class-II	Pali	Bilaspur	Bilaspur	I Addl. Judge to the Court of I Civil Judge Class-I
6.	Shri Dular Singh, Civil Judge Class-II	Bagicha	Kawardha	Kabirdham (Kawardha)	II Civil Judge Class-I
7.	Shri Harendra Singh Nag, V Civil Judge Class-II	Raipur	Durg	Durg	I Addl. Judge to the Court of I Civil Judge Class-I

Contd. 2/-

8.	Ku. Shruti Shukla, IV Civil Judge Class-II	Bilaspur	Bilaspur	Bilaspur	II Addl. Judge to the Court of I Civil Judge Class-I
9.	Shri Om Prakash Sahu, Civil Judge Class-II	Rajpur	Surajpur	Surajpur	III Civil Judge Class-I
10.	Shri Gitesh Kumar Kaushik, Civil Judge Class-II	Deobhog	Korba	Korba	II Civil Judge Class-I
11.	Smt. Seema Chandrakar, Civil Judge Class-II	Dalli- rajhara	Korba	Korba	Addl. Judge to the Court of I Civil Judge Class-I
12.	Shri Diamond Kumar Gilhare, Civil Judge Class-II	Janakpur	Durg	Durg	II Addl. Judge to the Court of I Civil Judge Class-I
13.	Shri Dheerendra Pratap Singh Dangi, V Civil Judge Class-II	Ambika- pur	Ambikapur	Surguja (Ambikapur)	II Civil Judge Class-I
14.	Shri Sameer Kujur, Civil Judge Class-II	Pandariya	Pandariya	Kabirdham (Kawardha)	Addl. Judge to the Court of I Civil Judge Class-I, Kawardha at Pandariya
15.	Shri Janak Kumar Hidko, I Civil Judge Class-II	Dante- wara	Dantewara	Dakshin Bastar (Dantewara)	Addl. Judge to the Court of Civil Judge Class-I
16.	Smt. Priyanka Agrawal, VIII Civil Judge Class-II	Raipur	Raipur	Raipur	I Addl. Judge to the Court of I Civil Judge Class-I
17.	Shri Hemant Kumar Ratre, X Civil Judge Class-II	Bilaspur	Mahasa- mund	Mahasa- mund	III Civil Judge Class-I
18.	Smt. Archana Bhaskar, VI Civil Judge Class-II	Durg	Durg	Durg	III Addl. Judge to the Court of I Civil Judge Class-I

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

92 92 2096

Contd. 3/-

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Amit Jindal, Civil Judge Class-II, Bacheli,
 - ii) Ku. Parul Shrivastava, Civil Judge Class-II, Kharsiya,
 - iii) Shri Sarv Vijay Agrawal, VI Civil Judge Class-II & Special Railway Magistrate, Raipur,
 - iv) Shri Tajuddin Asif, II Civil Judge Class-II, Bilaspur,
 - v) Smt. Ganga Patel, Civil Judge Class-II, Pali,
 - vi) Shri Dular Singh, Civil Judge Class-II, Bagicha,
 - vii) Shri Harendra Singh Nag, V Civil Judge Class-II, Raipur,
 - viii) Ku. Shruti Shukla, IV Civil Judge Class-II, Bilaspur,
 - ix) Shri Om Prakash Sahu, Civil Judge Class-II, Rajpur,
 - x) Shri Gitesh Kumar Kaushik, Civil Judge Class-II, Deobhog,
 - xi) Smt. Seema Chandrakar, Civil Judge Class-II, Dalli-rajhara,
 - xii) Shri Diamond Kumar Gilhare, Civil Judge Class-II, Janakpur,
 - xiii) Shri Dheerendra Pratap Singh Dangi, V Civil Judge Class-II, Ambikapur,
 - xiv) Shri Sameer Kujur, Civil Judge Class-II, Pandariya,
 - xv) Shri Janak Kumar Hidko, I Civil Judge Class-II, Dantewara,
 - xvi) Smt. Priyanka Agrawal, VIII Civil Judge Class-II, Raipur,

- xvii) Shri Hemant Kumar Ratre, X Civil Judge Class-II, Bilaspur,
xviii) Smt. Archana Bhaskar, VI Civil Judge Class-II, Durg,

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27.12.2017.

- (18) District & Sessions Judge, Balod/ Bilaspur/ Dakshin Bastar at Dantewara / Durg/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Raigarh/ Raipur for information. He/She is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- (19) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dhamtari/ Janjgir-Champa/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
92 92 2096